

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 20<sup>th</sup> January, 2025

No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ : In view of the order No. LIB-106/2/2024-GAD-GAD dated 18<sup>th</sup> January, 2025 of the Deputy Secretary, General Administration Department, Government of Manipur declaring Half Holiday on 20<sup>th</sup> January, 2025 from 1:00 p.m. for all Offices and educational institution under the Government of Manipur as a mark of respect to the memory of (Late) N. Kayisii, MLA of 49-Tadubi Assembly Constituency, Manipur who passed away on 18<sup>th</sup> January, 2025 (Saturday), it is hereby informed to all the concerned that the High Court of Manipur, District Courts of Manipur, Offices of Manipur State Legal Services Authority & Manipur Judicial Academy will also observe half holiday from 1:00 p.m. on the said date.

Sd/-  
**( OJESH MUTUM )**  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**  
Imphal, the 20<sup>th</sup> January, 2025

Endt. No. HCM/H-1/76-Estt/Vol-V/Pt.-1/ *620-42*  
Copy to :

1. *The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.*
2. *The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
3. *The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.*
4. *The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.*
5. *The Advocate General, Manipur.*
6. *The Chairman, Bar Council of Manipur.*
7. *The Commissioner (Law), Government of Manipur.*
8. *All District & Sessions Judges/Presiding Officers of all the Courts and Tribunals of Manipur.*
9. *All Registrars, High Court of Manipur.*
10. *The Government Advocates, Government of Manipur.*
11. *The Deputy Solicitor General of India, High Court of Manipur.*
12. *The President, High Court Bar Association, Manipur (HCBAM) - for information.*
13. *The President, All Manipur Bar Association (AMBA) - for information.*
14. *The Joint Director, Manipur Judicial Academy.*
15. *All Joint Registrars, High Court of Manipur.*
16. *All Deputy Registrars/OSD/Language Officer (Special Officer)/ Court Manager Gr.-II, High Court of Manipur.*
17. *All Assistant Registrars/Sr. Private Secretary/Secretary to Hon'ble the Chief Justice, High Court of Manipur.*
18. *The System Analyst - for uploading the same to the official website.*
19. *All Private Secretaries, High Court of Manipur.*
20. *All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Sr. Grade Translator/Computer Programmer/Librarian, High Court of Manipur.*
21. *All Court Master, High Court of Manipur.*
22. *All Law Assistants, High Court of Manipur.*
23. *The Guard File/Concerned File/Notice Board.*

  
**REGISTRAR GENERAL**  
**HIGH COURT OF MANIPUR**